GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

QUESTION NO12.11.2010

ANSWERED ON

DAMAGE OF WHEAT FOR WANT OF WAREHOUSES

68 Shri Rajkumar Dhoot

Will the Minister of COALCOALCOALCOALCOALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) the proper storage capacity for wheat, rice and other cereals available in different States, particularly in States with large procurement;
- (b) the quantity of wheat that got damaged in different States for want of proper warehousing; and
- (c) the manner in which the damaged wheat is proposed to be disposed of?

ANSWER

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI SHARAD PAWAR)

(a),(b) & (c):A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE STARRED QUESTION NO. 68 DUE FOR ANSWER ON 12.11.2010 IN THE RAJYA SABHA.

- (a): The storage capacity available for storage of foodgrains with FCI and State agencies as on 31.3.2010 is given at Annexure-I. The storage capacity available with FCI (both owned and hired) as on 15.10.2010 is given at Annexure-II.
- (b): The details of wheat stocks state-wise accrued non-issuable (damaged) in FCI and State Government agencies of Punjab and Haryana during the last three years and current year due to various reasons such as heavy rains, floods, pests, rodents etc. are given at Annexure-III.
- (c): On identification of damaged foodgrains at the depot level, categorization of damaged foodgrains is done on the basis of percentage of sound grains other than foreign matter and damaged foodgrains as below:- Category %age of sound grains other than foreign matter & damaged foodgrains

 Feed-I: 85% to less than 94% (in wheat)/ 95% (in rice) Feed-II:70% to less than 85% Feed-III:55% to less than 70% Industrial Use: :30% to less than 55% Manure Use: 10% to less than 30% Dumping : less than 10% (to be offered as Manure before dumping)

The categorization procedure is a three tier process at the depot level, regional level with the Zonal Categorization Committee being the third and final level. The General Manager (Region), FCI is the competent authority for disposal of damaged foodgrains where the price received in the tender/auction is above the reserve price.